

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 28.05.2019 (TUESDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 367 of 2019	Surya Alloy Industries Ltd. Vs. Larsen & Toubro Ltd.	Goutham Shiv Shankaar	Manjula Gupta
2.	Comp. App. (AT) (Ins) No. 405 of 2019	Jagmeet Singh Sabharwal & Ors. Vs. Rubber Products Ltd. & Ors.	Sameer Rastogi	Meghna Rao
3.	Comp. App. (AT) (Ins) No. 525 of 2019	V Hotels Ltd. Vs. Asset Reconstruction Company (India) Ltd.	Hitesh Sachar	Shivani Garg
4.	Comp. App. (AT) (Ins) No. 562 of 2019	Committee of Creditors of Bhushan Power and Steel Ltd Through State Bank of India. Vs. Mahendra Kumar Khandelwal, RP of Bhushan Power and Steel Ltd.	Bishwajit Dubey	Henna George Misha-RP
5.	Comp. App. (AT) No.98 of 2019	Ad2Pro Global Creative Solutions Pvt Ltd. Vs. Regional Director, (SER), Ministry of Corporate Affairs & Ors. With	Kshitij	Piyush Goel
6.	Comp. App. (AT) No.99 of 2019	Ad2Pro Media Solutions Pvt Ltd. Vs. Regional Director, (SER), Ministry of Corporate Affairs & Ors.	Kshitij	Piyush Goel

For Admission (Fresh Cases)

7.	Comp. App. (AT) (Ins) No. 568 of 2019	Empress Place Owners Association. Vs. Chitra Srinivas With	Ankur Singh	
8.	Comp. App. (AT) (Ins) No. 569 of 2019	Levantine Heights Apartment Allottees Associations. Vs Chitra Srinivas	Arjun Krishnan	
9.	Comp. App. (AT) (Ins) No. 574 of 2019	Lagadapati Ramesh. Vs. Ramanathan Bhuvaneshwari.	Y. Suryanarayana.	
10.	Comp. App. (AT) (Ins) No. 575 of 2019	Enforcement Directorate. Vs. Vishal Ghisulal Jain & Ors.	Nitesh Rana	
11.	Comp. App. (AT) (Ins) No. 576 of 2019	Enforcement Directorate. Vs. Vishal Ghisulal Jain & Ors.	Nitesh Rana	

12.	Comp. App. (AT) (Ins) No. 577 of 2019	RRP Housing Pvt Ltd & Ors. Vs. Sri Adinath Enterprises.	S.Nagarajan	
13.	Comp. App. (AT) (Ins) No. 578 of 2019	Fullerton India Credit Company Ltd. Vs. Ashish Arjun Kumar Rathi.	Anandita	
14.	Comp. App. (AT) (Ins) No. 579 of 2019	Krishan Kumar Mittal. Vs. GRJ Distributors & Developers Pvt Ltd.	Achal Gupta	Sunil Tyagi

For Admission (After Notice)

15.	Comp. App. (AT) (Ins) No. 663 of 2018	M Goutham Chand Bafna & Anr Vs Hi-Style India (P) Ltd.	Gautam Swarup	Mukesh kumar singh
16.	Comp. App. (AT) (Ins) No. 127 of 2019	Tapan Basu Roy Vs. Blue Star Ltd & Anr.	Ankit Jain	Smita Kant-R1 Approv Shukla-R2
17.	Comp. App. (AT) (Ins) No. 253 of 2019 & I.A. No. 995 of 2019	Ilam Chand kamboj Vs. ANG Industries Ltd.	Gaurav Malik	
18.	Comp. App. (AT) (Ins) No. 353 of 2019	Surinder Kumar Jain. Vs. Seriatim Land and Housing Pvt Ltd.	Piyush Singh	Ranjana Roy
19.	Comp. App. (AT) (Ins) No. 369 of 2019	Shrishti Electromech Pvt Ltd. Vs. Vijay Home Appliances Ltd.	Ateepriya Bhatia	
20.	Comp. App. (AT) (Ins) No. 456 of 2019	Praxis Corporate Services Pvt Ltd. Vs. Powai Cubicles Pvt Ltd.	Deepak Biswas	
21.	Comp. App. (AT) (Ins) No. 466 of 2019	DBS Bank India Ltd. Vs. Edu Smart Services Pvt. Ltd. & Ors.	Sakal Bhushan	Misha-R9
22.	Comp. App. (AT) (Ins) No. 467 of 2019	JSW Steel Ltd. Vs. Asok Kumar Gulla & Ors.	Aakashan Sahay	Saurabh Jain-R2

For Hearing

23.	Comp. App. (AT) (Ins) No. 94 of 2018	Sahara Q Shop Unique Products Range Ltd. Vs. S. Gurumoorthi	Saurabh Jain	Divyanshu Sahay
-----	--	--	--------------	-----------------

02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No. 275 of 2017	Mcdonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors. With	Niti Dixit Rahul Dave & Amit Dhingra (A-1) Sumit Chopra, ShivamRaheja&Rauna qMathur (A-2 & 3)	TejaKaria, AishuaryVikram&S hubhaang Sinha (R- 1 & 2) Pallavi Srivastava (R-7)
2.	Comp. App (AT) No. 280 of 2017	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	TejasKaria Manu Krishnan	Niti Dixit Sumit Chopra Pallavi Srivastava (R-8)
3.	I.A No. 943 of 2019 in Comp. App. (AT) No. 208 of 2018	63 Moons Technologies Ltd. Vs. Union of India & Ors.	MishaRohtagiMohta	Sanjay Shorey

For Admission (Fresh Case)

4.	Comp. App. (AT) (Ins) No. 561 of 2019	Suresh Narayan Singh. Vs. Tayo Rolls Ltd.	Suhita Mukhopadhyay	R.Sudhinder
5.	Comp. App. (AT) (Ins) No. 580 of 2019	Principal Secretary & Anr. Vs. Essar Steel India Ltd & Anr.	Hemantika Wahi	

For Hearing (Part Heard)

6.	Competition App. (AT) No. 52 of 2018	Parsoli Motors Works Pvt. Ltd. Vs. BMW India Pvt. Ltd. & Ors.	Arvind Kumar Gupta	Diwakar Maheshwari-R1 Pratishtha Vijj-R2
----	--------------------------------------	---	--------------------	--

For Hearing

7.	Comp. App. (AT) (Ins) No. 139 of 2018	Vishal Vijay Kalantri Vs. DBM Geotechnics&ConstructionsPvt. Ltd & Anr.	S.Santanam Swaminadhan	Shivank Diddi- R1 I.P.S. Oberoi Kunal Vajani- RP
8.	Comp. App (AT) No. 175 of 2017	Axis Nirman and Industries Ltd &Anr Vs. Hotel BirsaPvt Ltd &ors	Purti Marwaha	Krishanu Ray

Note: The Court will rise at 3:00 PM

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order
-sd/-
Registrar